

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF EXPENDITURE

RAJYA SABHA
UNSTARRED QUESTION No. 1480

TO BE ANSWERED ON TUESDAY, DECEMBER 20, 2022
29 AGRAHAYANA, 1944 (SAKA)

ANOMALY IN PROMOTION

1480: SHRI JAVED ALI KHAN
SHRI NEERAJ SHEKHAR

Will the Minister of **Finance** be pleased to state:

- (a) whether Government is aware that, due to application of Rule 10 of CCS (RP) Rules 2016 and subsequent clarification issued by Department of Expenditure's order No. 4-21/2017-IC/E-III dated 28.11.2019, the cases of pay anomaly have arisen between senior employees promoted prior to 01.01.2016 and those promoted on or after 01.01.2016;
- (b) if so, the remedial measures taken, or are to be taken to redress these pay anomalies;
- (c) whether stepping up of pay of seniors or one time option to re-exercise the option from date of next increment would be provided to seniors promoted before 01.01.2016; and
- (d) if not, the reasons therefor?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI PANKAJ CHAUDHARY)

(a) to (d): After the issue of Department of Expenditure's O.M. dated 28.11.2019 clarifying the provisions of Rule 10 of the CCS(RP) Rules, 2016, any pay anomaly between employees promoted prior to 01.01.2016 and those promoted on or after 01.01.2016 received from Ministries/Departments are examined on merit on case to case basis.
